

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.262/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES:

Rahul Tulsiram Birari & Ors.

V/s.

Dr. Sandesh Laxman Raundal & Ors.

SECTION OF THE COMPANIES ACT: 241,213,447 of the Companies Act,  
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Anand N. B. For Corpolit LLP Advocate	Advocate. For Respo No 1, 2, 3, 5, 6	
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2.	Manoj Harit	Adv. for Petitioner	
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**ORDER**

**CP 262/241, 213, 447/NCLT/MB/MAH/2017**

1. From the side of the Respondent seeking adjournment.
2. Since the pleadings are complete, the matter is to be listed for final hearing.
3. Adjourned to **01.02.2018 at 2.30 p.m.**

Sd/-

**BHASKARA PANTULA MOHAN**  
Member(Judicial)

Date : 14.12.2017

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Sd/-

**M.K. SHRAWAT**  
Member (Judicial)